

02
Short counter affidavit.
Offer is in Smede,
submitted on 30.5.96
forwards on 01.06.96

AM
295

30.5.96

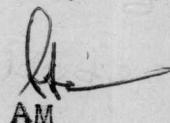
Hon'ble Mr. S. Dayal, AM

Sh. R.K. Tiwari proxy counsel for
Sh. J.C. Joshi.

Learned ~~XXXXXX~~ proxy counsel prays for
premission to withdraw the application with a direction
to the respondents to appoint the applicant.

Short counter affidavit filed on behalf
of the respondents shows that offer of appointment has
been issued to the applicant on 1.10.95 for the post of
Chowkidar. The applicant has accepted the offer on
23.12.95. It is therefore mentioned that the application
has become infructuous and may be dismissed as such.
The application is ~~xx~~ being dismissed as infructuous
on the basis of the pleadings ~~xx~~ made in the short counter
reply.

Sh. S.K. Anwar proxy counsel to Sh. N.B.
Singh for the respondents is present.


AM

Arvind.